NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

10

T.C.P No. 445/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES:

Sanjeev Gupta

V/s.

Chaubey Realties Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

O Manoj G. Agre Adv. fr Petitioner

<u>ORDER</u>

TCP No. 445/I&BP/NCLT/MB/MAH/2017

Petitioner Counsel reporting that proof of service has not been effected against Corporate Debtor, list this matter for hearing on 31.07.2017.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)